

Central Administrative Tribunals, Principal Bench

.....

O.A. No. 276/96

New Delhi, this the 7th day of June, 1996

Hon'ble Shri R.K.Ahooja, Member (A)

Puran Kumar s/o Sh. Prabhati Ram
r/o 64-B, D.C.M. Railway Colony,
Kishan Ganj, Delhi.

...Applicant

(By None)

Versus

1. Union of India through
General Manager,
Northern Railway, Baroda House,
New Delhi.

2. Division Superintending Engineer(Estate),
Northern Railway, D.R.M.'s Office,
Chelmsford Road,
New Delhi.

...Respondents

(By Shri D.S. Mahendru, Advocate)

O R D E R (Oral)

By Hon'ble Shri R.K.Ahooja, Member (A)

None appears on behalf of the applicant today. None
appeared for the applicant even on the last three occasions
and it appears that the applicant is not interested in
pursuing the matter. Hence, the O.A. is dismissed in default
for non-prosecution.

R.K.Ahooja
(R.K.Ahooja)
Member (A)

No.